

1	2	3	4	5
22	Tamil Nadu	0.00	291.39	342.00
23	Tripura	485.04	434.88	780.00
24	Uttar Pradesh	499.12	391.28	350.00
25	Uttarakhand	107.81	20.00	120.00
26	West Bengal	2151.620	2489.09	2320.00
GRAND TOTAL		39027.69	33978.41	39910.00

#### Education among dalit girls

†4133. SHRI KAPTAN SINGH SOLANKI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that the level of education among dalit girls in the country is not satisfactory;

(b) if so, the details thereof, State-wise;

(c) the steps being taken by Government to propagate education among the dalit girls and women throughout the country;

(d) whether Government is considering to provide a special financial package at State level for this purpose; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (e) The Ministry of Tribal Affairs does not deal with dalit issues. As per information collected from the Ministry of Social Justice & Empowerment the literacy rate amongst SC females has constantly improved as seen from the following last five census figures:

Census	Literacy rate amongst SC females
1961	03.3
1971	06.4
1981	10.9
1991	23.8
2001	41.90

†Original notice of the question was received in Hindi.

The Government of India is already running following educational schemes for promoting education among SC students, including SC girls.

- a. Post matric scholarship scheme for SC student.
- b. National overseas scholarship for SC etc. candidates.
- c. Rajiv Gandhi National Fellowship for SC students .
- d. Babu Jagjivan Ram Chhatrawas Yojana.
- e. Free Coaching for SCs.
- f. Upgradation of Merit of SC students.
- g. Top Class education for SC students.
- h. Sarva Shiksha Abhiyan.
- i. Kasturba Gandhi Balika Vidyalaya.

**Inclusion of communities in ST list**

4134. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether State Government of Assam has sent any recommendation to provide ST status to the six communities namely Koch Rajbangshi, Tai Ahoms, Morans, Mattaks, Tiwa and Tea Tribes in the State, who are demanding the same for decades;

(b) if so, the details thereof;

(c) whether Government has decided to review the matter in the event of strong public resentment and large scale protest by those deprived communities, which has turned violent in recent time in various places in the State; and

(d) if so, the details thereof with community-wise recommendation in this regard and present status of the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (d) The Ministry of Tribal Affairs has processed the proposal of the State Government of Assam for inclusion of Adivasi Tea Tribes, Ahoms, Mattaks, Morans, Koch Rajbangshi and Chutias in the list of Scheduled Tribes in the State of Assam as per modalities approved by the Government of India on 15.06.1999 for determining the claims for inclusion in, exclusion from and other modifications in Orders specifying the Scheduled Castes and Scheduled Tribes List.